

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 468 of 2019

IN THE MATTER OF:

Jagdambey International

...Appellant

Versus

Visa Powertech Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Nikunj Garg and Ms. Manisha Verma, Advocates

For Respondent: Mr. Bishwajit Dubey, Mr. Abhijeet Shinde and Ms. Ruchi Choudhary, Advocates

ORDER

09.08.2019: Due to paucity of time this matter could not be taken up.
Post this appeal on **05th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk